

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 03**  
**(IB)-182(PB)/2021**

**IN THE MATTER OF:**

M/s. Safeguard Finance Ltd.

.... Petitioner/Applicant

v.

M/s. MHG Land Stocklist Pvt. Ltd.

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code**

**Order delivered on 05.04.2021**

**CORAM:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner -

For the Respondent -

**ORDER**

None for the applicant.

List on 03.05.2021.

-sd-

**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**

-sd-

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

05.04.2021  
Ritu Sharma